

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1665/2023 IA (IBC)/1193/2022 in CP (IB) No.134/7/HDB/2020
NAME OF THE COMPANY	Patidar Exim Pvt Ltd
NAME OF THE PETITIONER(S)	Indiabulls Consumers Finance Ltd
NAME OF THE RESPONDENT(S)	Patidar Exim Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1665/2023

Present: Mr. Rama Rao, Liquidator.

This is an application filed by the Liquidator to take on record the 3rd progress report. Progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/1193/2022

Present: Mr. Rama Rao, Liquidator.

None for the Respondents No. 1,2 & 3.

No representation for the Respondents No. 1, 2 & 3. Hence, set ex-parte. **For hearing, call on 22.12.2023.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)